

FORM B**PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PAN INDIA NETWORK LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	PAN INDIA NETWORK LIMITED
2.	Date of Incorporation of Corporate Debtor	23/09/2006
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U92490MH2006PLC164863
5.	Address of the registered office & principal office (if any) of Corporate Debtor	135, Continental Building, Dr. A. B. Road, Worli, Mumbai, Maharashtra - 400018
6.	Date of closure of Insolvency Resolution Process	20.12.2021
7.	Liquidation commencement date of Corporate Debtor	27.01.2022 (Vide Hon'ble Adjudicating Authority's Order dated 21.12.2021).
8.	Name & Registration Number of Insolvency Professional acting as Liquidator	Name: Sonu Gupta Regn. No: IBB/IPA-001/IP-P02261/2021- 2022/13534
9.	Address and Email of the liquidator as registered with the Board	Add.: 42/1201, 11th Floor, N.R.I. Complex, Seawoods Estates, Nerul, Navi Mumbai, Maharashtra - 400706 Email : rpsonugupta@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add: Caravan House, First Floor, Plot No. 10, Sector 24, Near Sanpada Railway Station, Turbhe, Navi Mumbai 400705. Mobile: 9323911177 Email (process specific): liquidator.pinl@gmail.com
11.	Last date for submission of Claims	26.02.2022

Notice is hereby given that the Hon'ble Adjudicating Authority (here the National Company Law Tribunal, Mumbai Bench at Mumbai) has ordered the commencement of liquidation of **Pan India Network Limited** vide its Order dated **21.12.2021**. Order received on 27th January 2022 . Liquidation commencement date 27th January 2022.

The stakeholders of **Pan India Network Limited** are hereby called upon to submit a proof of their claims, on or before **26.02.2022**, to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Sd/-
Sonu Gupta**

Date : 29.01.2022

Place : Mumbai

Liquidator of PAN INDIA NETWORK LIMITED

Registration No.: IBB/IPA-001/IP-P02261/2021-022/13534